

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

C.P. No. 21/164/2016 in OA 21/1039/2015

Date of Order: 16.11.2018

Between:

S. Rambhoopala Sarma, S/o. late S. Sitaramayya,
Retd. Senior Audit Officer, aged 78 years,
R/o. H. No. 12-2-418/3/1, Viswas Nagar,
Mahdipatnam, Hyderabad – 500 028.

..Applicant

And

1. Sri L. Tochba Wog,
Principal Accountant – General, GS&SA,
Andhra Pradesh & Telangana, Hyderabad – 500 004.
2. Sri Shashi Kant Sharma,
Comptroller & Auditor General of India,
10, Bahadur Shah Zafar Marg, New Delhi – 110 002.

...Respondents

Counsel for the Applicant ... Mr. E. Krishna Swamy
Counsel for the Respondents ... Mr. V. Vinod Kumar, Sr. CGSC

CORAM:

Hon'ble Mr. B.V. Sudhakar, Member (Admn.)

Hon'ble Mr. Swarup Kumar Mishra, Member (Judl.)

ORDER

{As per Hon'ble Mr. B.V. Sudhakar, Member (Admn.) }

CP is filed complaining non-compliance of the order of this Tribunal dt. 28.01.2016 in OA 1039/2015. The said order was set aside by the Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh while remanding the matter back to this Tribunal and accordingly, a fresh order is passed. As such CP is closed. No costs.

(SWARUP KUMAR MISHRA)
MEMBER (JUDL.)

(B.V. SUDHAKAR)
MEMBER (ADMN.)

Dated, the 16th day of November, 2018

evr